

(b) what are the results of Engineering and Traffic Surveys conducted; and

(c) whether there is any prospect of taking up this rail line during the Third Five Year Plan period?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** (a) Yes.

(b) No. Engineering or Traffic Survey has been conducted for this line.

(c) No.

#### **Constitution of Samitis and Parishads**

**1999. Shri Eswara Reddy:** Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) whether any model legislation is being drafted for the constitution of Samitis and Parishads; and

(b) if so, whether a copy of the same will be laid on the Table?

**The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri B. S. Murthy):** (a) No, Sir.

(b) Does not arise.

#### **House Sites for Landless Agricultural Workers**

**2000. Shri Eswara Reddy:** Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) the amount allotted to Government of Andhra Pradesh during the Third Plan Plan period for securing house sites for landless agricultural workers and for assistance to Panchayats for improvement of streets and drains;

(b) whether any proposal for grant of such assistance for the years 1961-62 and 1962-63 has been received from State Government; and

(c) if so, the amount given so far?

**The Deputy Minister in the Ministry of Community Development, Pan-**

**chayati Raj and Cooperation (Shri B. S. Murthy):** (a) No funds have been allotted so far to the Andhra Pradesh Government (or any other State Government) for the Third Plan period, specifically for the purpose of securing house sites for landless agricultural workers or for assisting Panchayats for improvement of streets and drains. However, under the new pattern of central assistance to States under different schemes included in the State plans, 25 per cent of funds allocated under the Village Housing Project Scheme is available as grants for improvement of streets and drains in selected villages. Further, the entire expenditure that may be incurred by the State Governments in securing house sites for landless agricultural labour would be available to them as grant. However, these patterns of central assistance which are generally applicable would be subject to and governed by the detailed terms and conditions of assistance being worked out in consultation with the Planning Commission and Ministry of Finance, by the Ministry of Works, Housing and Supply.

(b) and (c). Central assistance of Rs. 11.43 lakhs during 1961-62 was allotted by the Works, Housing and Supply Ministry to Government of Andhra Pradesh under the Village Housing Projects Schemes out of which a sum of Rs. 0.400 lakhs only has been actually drawn by the Andhra Pradesh Government in that year. During 1962-63 the amount of Rs. 10.67 lakhs is likely to be allotted by the Ministry of Works, Housing and Supply to the Government of Andhra Pradesh.

#### **Postal Facilities in Laccadive and Minicoy Islands**

**2001. Shri Nallakoya:** Will the Minister of Transport and Communications be pleased to state:

(a) whether there is any proposal to establish a sub-post office in the Laccadive and Minicoy Islands;

(b) whether Government are aware of the difficulties experienced by the

Islanders due to lack of postal facilities; and

(c) if so, whether Government would take immediate action to introduce this facility in the Islands?

**The Minister of Transport and Communications (Shri Jagjivan Ram):** (a) There is no proposal to establish a sub-Post office in the Islands but seven seasonal Extra Departmental Branch Offices are already functioning there.

(b) and (c). There was a demand for provision of Money Order facilities in the Islands and necessary orders have since been issued.

#### Marketing Societies

**2002. Shri Dharmalingam:** Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) the number of primary marketing societies set up under the Second Plan period, State-wise; and

(b) the number of societies that are to be set up during 1962-63, State-wise?

**The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri Shyam Dhar Misra):** (a) According to information available, 1858 primary marketing societies were organised/reorganised during the Second Plan as under:

Andhra Pradesh	170
Assam . . . . .	133
Bihar . . . . .	220
Maharashtra & Gujerat	267
Jammu & Kashmir . . . . .	40
Kerala . . . . .	35
Madhya Pradesh	163
Madras	83
Mysore	161
Orissa	30
Punjab	136
Rajasthan	103
Uttar Pradesh	170
West Bengal	115
Delhi . . . . .	4
Himachal Pradesh	17

Manipur . . . . .	1
Tripura . . . . .	6
Andamans	1
Pondichery	3
TOTAL :	1858

(b) The number of societies to be set up during 1962-63 State-wise is as follows:—

Andhra Pradesh	3
Assam . . . . .	6
Bihar . . . . .	10
Gujarat . . . . .	5
Jammu & Kashmir	4
Kerala . . . . .	4
Madhya Pradesh	16
Madras . . . . .	..
Maharashtra	11
Mysore	..
Orissa	4
Punjab . . . . .	3
Rajasthan	10
Uttar Pradesh	20
West Bengal	10
Delhi . . . . .	..
Himachal Pradesh	..
Manipur . . . . .	2
Tripura . . . . .	2
Laccadive, Minicoy and Amindivi Islands . . . . .	3
TOTAL	111

#### Co-operative Farming

**2003. { Shri Dharmalingam:  
Shri E. Madhusudan Rao:**

Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) the number of pilot projects on co-operative farming launched during 1961-62, State-wise;

(b) the number of cooperative farming wings that are to be established during the current financial year, State-wise; and

(c) the future plans of Government to make the work more popular?